

**THE HIGH COURT OF MEGHALAYA:**  
**SHILLONG**

**NOTICE**

**NO.HCM.III/166/2019-Judl./Part-1/518**

**Dated Shillong, the 9<sup>th</sup> December, 2024**

It is notified for the information of all concerned that w.e.f. 9<sup>th</sup> December, 2024 to 13<sup>th</sup> December, 2024, DIVISION BENCH comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice B. Bhattacharjee shall take up the list and determination of DIVISION BENCH I at 11:30 AM in Court Room No. 1 in addition to the list and determination of DIVISION BENCH comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice B. Bhattacharjee.

Further, urgent matters falling within the list and determination of SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh shall be taken up by Hon'ble Mr. Justice H.S. Thangkhiew.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/518A

Dated Shillong, the 9<sup>th</sup> December 2024

**Copy to: -**

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court officers concerned for information and necessary action.
- ✓ 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.

JOINT REGISTRAR (LISTING)

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9/12/24